

# HIGH COURT OF CHHATTISGARH, BILASPUR

## NOTIFICATION

No. 3771 / Checker  
III -6-2/2007 (Pt.-I)

Bilaspur, Dated 29 February, 2024

In exercise of the powers Conferred under clause (c) of sub-section (1) of Section 260 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh hereby specially empowers the following Judicial Magistrate First Class to try in a summary way all or any of the offences specified in the said Section:-

Sl. No.	Name of the Judicial Magistrate First Class	Present place of posting	Civil District
1.	Ku. Divya Goyal, J.M.F.C., Sakti,	Sakti	Janjgir Champa
2.	Shri Vikas Khandey, J.M.F.C., Janjgir.	Janjgir	

**BY ORDER OF THE HIGH COURT**

*M* 29/2/24  
(Sudhir Kumar)  
Registrar General

Endt. No. 3772 / Checker  
III -6-1/2007 (Pt.I)

Bilaspur, Dated 29 February, 2024

- 1) Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
- 2) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- 3) Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur *for information.*
- 4) The District and Sessions Judge, **Janjgir-Champa** *for information and necessary action.*
- 5) The Additional Registrar (Judicial/ Classification/Administration/ D.E.& E./ Confidential), High Court of Chhattisgarh, Bilaspur, *for information.*
- 6) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
- 7) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- 8) The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
- 9) The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 10) The Controller, Government Regional Press, Rajnandgaon *for publication in the next issue of the Rajpatra.*
- 11) (1) Ku. Divya Goyal, J.M.F.C., Sakti and (2) Shri Vikas Khandey, J.M.F.C., Janjgir *for information & necessary action.*
- 12) The Court Manager, High Court of Chhattisgarh, Bilaspur *for information*
- 13) *Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.*

*M* 29/2/24  
(Sudhir Kumar)  
Registrar General